

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 311 OF 2016 &
IA NOS. 640 AND 641 OF 2016**

Dated: 9th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Rimjhim Ispat Ltd.

...Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Desh Deepak Chopra

Counsel for the Respondent(s)

:

Mr. C. K. Rai
Mr. Umesh Prasad for R.1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2

ORDER

List the I.A. No. 640 of 2016 for hearing on **29.05.2017**. Reply, if any, may be filed on or before 18.05.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 25.05.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**